GOVERNMENT OF INDIA SHIPPING LOK SABHA

UNSTARRED QUESTION NO:2664 ANSWERED ON:12.03.2015 CRUISE FARES P. Shri Nagarajan

Will the Minister of SHIPPING be pleased to state:

(a) the details of cruise companies registered, during the last three years, State-wise;

(b) whether the instances of overcharging by cruise companies from passengers have been reported to the Government; and

(c) if so, the details thereof along with action taken thereon including laying down of fare structures for the cruises?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON. RADHAKRISHNAN)

(a) The Ministry of Corporate Affairs which registers companies has informed that there is no separate National Industrial Classification (NIC)-2004 Activity code for Cruise activity hence separate classification of companies is not done under this category.

(b)&(c):Ministry of Shipping has not received any report/grievance from passengers about overcharging by cruise companies including those relating to fare structure.